

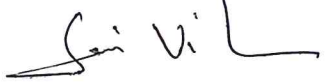
**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 27/07/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

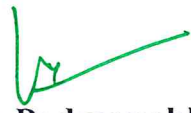
APPLICATION NUMBER :
PETITION NUMBER : TCP/130/2016
NAME OF THE PETITIONER(S) : G. Rajendran
NAME OF THE RESPONDENT(S) : M/s C.R.I. Infrastructures (India) Private Limited & 5 others
UNDER SECTION : 235, 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

(1)	P. H. Arundh Pandian Sr. Advocate For Cibi vishnu Sai vihar	Counsel for Petitioner	
(2)	H. Karthikeyan P. Rajesh	Counsel for Respondent	

ORDER

Counsel for petitioner present. Counsel for respondents present. Both the counsel reported that the pleadings are complete and sought time for submitting final arguments. Time extended at their request. Put up on 22.08.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)